

It is for the information of all the concerned Advocates that following mentioning have been allowed for e-filing on the website of Hon'ble High Court or physically in the registry today i.e. 17.04.2020 from 2 PM to 4 PM:

1	CRA-S	NIRMAL SINGH V/S STATE OF PUNJAB	LAKSHAY BECTOR	FIXED FOR 20.04.2020
2	CRM-M	VARUN BHOGAL V/S STATE OF HARYANA	JAGJOT SINGH LALLI	FIXED FOR 21.04.2020
3	CRWP	RAJ RANI V/S STATE OF HARYANA AND ORS	MOHIT GARG	FIXED FOR 21.04.2020
4	CRM IN CRA-S-3648-2019	MOHIT GARG V/S STATE OF HARYANA	SANDEEP SINGH JATTAN	FIXED FOR 18.04.2020
5	CRA-S	GURDEEP V/S STATE OF HARYANA	PRIYAVRAT PRASHAR	FIXED FOR 20.04.2020

The following officers have been designated to accept the advance notice through e-mail in the matters which have been allowed through mentioning. The counsels will e-mail paper-books to them. List of officers is as under:

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